tute (Eastern Region' Calcutta, for the year 1980-81.

- (15) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. (12), (13) and (14) above. [Placed in Librar. See No. LT-3721/82].
- (16) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report of the Centre for Cultural Resources and Training, New Delhi, for the year 1980-81. [Placed in Library. See No. LT-3722/82].

REPORT OF COMMISSION OF INQUIRY INTO THE CIRCUMSTANCES LEADING TO .THE TRAGEDY AT QUTAB MINER, NEW DELHI ON 3-12-1981 AND MEMORANDUM OF ACTION. ...

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (4) of section 3 of the Commission of Inquiry Act, 1952:—

- (1) Report of the Commission of Inquiry into the circumstances leading to the tragedy at Qutab Minar, New Delhi, on 4th December, 1981.
- (2) Memorandum of Action taken on the above Report. [Placed in Library. See No. LT-3723/82].
- ANNUAL REPORT OF INDIAN ASSOCIATION FOR ADVANCEMENT OF MEDICAL EDUCATION, NEW DELHI, FOR 1980-81, AND STATEMENT FOR DELAY AND ANNUAL REPORT OF REGIONAL CANCER CENTRE, TRIVANDRUM FOR 1980-81.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS. KUMUDBEN M. JOSHI): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Advancement of Medical Education, New Delhi, for the year 1980-81 along with Accounts and the Audit Report thereon.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-3724/82].
- (2) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre, Trivandrum, for the year 1980-81 along with Accounts and the Audit Report thereon. [Placed in Library. See No. LT-3725/82].

12.28 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHE-DULED TRIBES

REPORTS OF THE STUDY TOURS

SHRI R. R. BHOLE (Bombay South Central): I beg to lay on the Table a copy each of the following Reports of the Study Tour of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (i) Reports of the Study Group of the Committee on its visit to Deoli on 19th December, 1981.
- (ii) Report of the Study Tour of the Study Group I of the Committee on its visit to Calcutta. Mizoram, Raipur, Bastar and Bhilai during January, 1982.

SHRI ATAL BIHARI VAJPAYEE (New Delhi): Home Minister's statement is not made available. A copy was not made available to you even.

श्रद्धक महोदयः मैं श्रभी दिलवा देता ह्रं।

SHRI HARIKESH BAHADUR (Gorakhpur): I am being threatened by Mr. Jagdish Tytler. Why are you not listening to this? Then you will give me full protection. He is saying "I will see you." What kind of man is he? What does he understand himself? He is threatening me.

MR. SPEAKER: Mr. Jagdish Tytler. ग्रापने कोई फेटन किया है ?

SHRI HARIKESH BAHADUR: 'I am not telling anything to you.

MR. SPEAKER: Mr. Tytler, Are you listening to me? Have you threatened him?

SHRI JAGDISH TYTLER: No. No.

MR. SPEAKER: Are you threatening him? Have you threatenel him?

SHRI JAGDISH TYTLER: No. There is no need to threaten him.

श्रो मनोराम बागड़ी: (हिसार): ग्रध्यक्ष महोदेय, यह कोई मामूली बात नहीं है।

ग्रह्यक्ष महोदयः यह कहते हैं कि मैंने थाँटन नहीं किया।

श्री ग्रंटल बिहारी वाजनेयी: वह कहते हैं कि धमकी देने की जरूरत नहीं है, यानी ग्रगर जरूरत पड़ी, तो वह धमकी देंगे। (व्यवधान)

श्री मनीराम बागड़ी: ग्रह्मक्ष महोदय ग्राप ग्रपनी छाती पर हाथ रख कर बताए कि क्या में श्रीमती नजर ग्रा रहा हूं। कल साठे साहब की ग्राकाशवाणी पर संतद समीक्षा में मेरा नाम श्रीमती राम बागड़ी कह कर यातः ज्ञानीजीभीयोडे दिनों में श्रीमती बन जायेंगे? क्या मैं श्रीमती नजर ब्रारहा हूं? (ब्यद्यान)

PROF. RUP CHAND PAL (Hooghly): What about my privilege motion against Mr. Vasant Sathe?

MR. SPEAKER: I shall look into it.

12-30 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHE-DULED TRIBES

Statement showing final replies of Ministry of Railways

SHRI R. R. BHOLE (Bombay South Central): Sir, I beg to lay on the Table Statement showing final replies of the Ministry of Railways on the observations contained in the First Action Taken Report on action taken by Government on the Twenty-first Report of the Committee on Northern Railway—Reservations for, and employment of, Scheduled Castes and Scheduled Tribes in Northern Railway and award of petty contracts to Scheduled Castes and Scheduled Tribes in Northern Railway.

12-31 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Bill, 1982, which was passed by the Lok Sabha at its sitting held on the 17th March, 1982, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."